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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 833/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Rajadhani Electricals  
V/s.  
Essar Projects (India) Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Ankoosh Mehta a/w Dhvani Shah  
9/b Cyril Amarchand  
Mangaldas

Corporate Debtor  
Dhvani

9  
Navid Memon

Operational  
Creditor  
Memon

ORDER

TCP No. 833/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Part heard.

The Petitioner as well as the Corporate Debtor are directed to submit their  
written submissions on/before next date of hearing.

List this matter for further hearing on 07.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)